

port purposes, intensive cattle development programme, slaughter houses, intensive development of poultry, pig-gery and sheep and development of fisheries including the provision of harbour facilities, approach roads, development of cold storages and processing facilities, arrangements for refrigerated transport, etc. The schemes would be implemented by the States as centrally sponsored schemes and the entire cost in the remaining two years of the Third Plan would be met by the Central Government by way of loans and grants. Most of the states have sent their schemes and they are being sanctioned.

Employees State Insurance Scheme

83. Shri Surendra Pal Singh: Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that a major extension of the Employees State Insurance Scheme is under consideration of the Central Government; and

(b) if so, what main changes are contemplated?

The Minister of Law and Social Security (Shri A. K. Sen): (a) Yes. The scheme is being extended to Ahmedabad in Gujarat State from the 4th October, 1964 which will benefit over 2 lakhs workers. It is also proposed to extend the scheme to Poona, Nanded, Amalner, Khopoli in Maharashtra State and Hooghly in West Bengal during the year 1964-65.

(b) During the Fourth Plan, it is contemplated:—

(i) to cover employees and their families in areas with an insurable population of 500 and above and not yet covered;

(ii) to provide hospitalisation facilities for families; and

(iii) to extend the scope of the Act to:—

(a) smaller factories not now covered, and

(b) shops, commercial establishments and transport companies in selected centres.

Delhi Milk Scheme

84. Shri Surendra Pal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the milk supply of Delhi Milk Scheme from U.P. region is likely to be considerably reduced as a result of a scheme of cooperative dairies having been started by the U.P. Government in the Districts of Meerut and Bulandshahr; and

(b) if so, what steps are being taken by the Delhi Milk Scheme to make up the deficit from other sources?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah-nawaz Khan): (a) No.

(b) Does not arise.

Afro-Asian Shipping Corporation

85. Shri Surendra Pal Singh: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Afro-Asian Economic Council has put forward a proposal to set up an Afro-Asian Shipping Corporation for the mutual benefit of under-developed countries of the two continents; and

(b) if so, what are Government's reactions to the proposal?

The Minister of Transport (Shri Raj Bahadur): (a) Government have no information on the formation of an Afro-Asian Shipping Corporation. No such proposal has been made.

(b) Does not arise.

Imported Wheat Cargoes at Kandla Port

86. Shri Ramanathan Chettiar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there was a bottleneck in the clearance of imported wheat cargoes at Kandla Port during the last two months;